

DELHI LEGISLATIVE ASSEMBLY
BULLETIN-PART II

(General Information relating to Legislative and other matters)
Thursday, August 25, 1994/Bhadra Pad 4, 1916 (Saka)

No.113

25th August, 1994.

Election of a Member to serve
as a Member of the Board of
Directors of the Delhi Transport
Corporation.

In pursuance of the motion adopted by the House on
22.8.1994, Hon'ble Members are informed that the following
dates have been fixed for receiving nominations and withdrawal
of candidature and for holding elections, if necessary, in
connection with the election of a member to serve as a member
of the Board of Directors of the Delhi Transport Corporation:

- (1) Name of body : Board of Directors of the
Delhi Transport Corporation
- (2) Number of Members
to be elected : One
- (3) Last date of
nominations : 30.8.1994 upto 4.00 P.M.
- (4) Date of Scrutiny : 30.8.1994
5.00 P.M.
- (5) Last date for
withdrawal : 31.8.1994
- (6) Date of Election
if necessary : 2.9.1994

2. The Nomination and withdrawal forms are available in
Room No. 51, Old Secretariat. Specimen copies are enclosed.

P.N. GUPTA
SECRETARY